

has been investigated and has not been substantiated. The other is under investigation.

Blue-Print for rapid transit system in Delhi

1989 SHRI D D DESAI Will the Minister of RAILWAYS be pleased to state

(a) whether Railways have a blue-print for a Rs 12-crore rapid transit system in Delhi, and

(b) if so, the salient features thereof?

THE MINISTER OF RAILWAYS (PROF MADHU DANDAVATF) (a)

and (b) With a view to affording immediate relief to the commuters in Delhi area, a small scheme, which envisages operation of EMU services on the Ring Railway is under study. The approximate capital cost of this scheme for running six car trains would be Rs 18.7 crores and those for 9 car trains Rs 23.2 crores. The scheme is likely to take three years to get completed after it is approved by the Government and if adequate funds can be allotted.

Cases pending in Orissa High Court

1990 SHRI GANANATH PRAHDAN Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state

(a) the number of cases pending before the Orissa High Court for more than a year, and

(b) whether there is any proposal to set up a Circuit Court in the Western region of Orissa to expedite the disposal of such cases?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN) (a) 3,111 cases (on 31-12-1976)

(b) No, Sir

Snam Prageggi of Italy contract

1991 SHRI KANWAR LAL GUPTA Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state

(a) whether Snam Prageggi of Italy got contract on a single basis for Bombay V project FCI,

(b) what was the opinion of the concerned Ministry and FCI about this deal,

(c) name of the person who took the decision to award this contract, and

(d) names of the projects and contracts along with amount which was given to Snam Prageggi of Italy during the last three years?

THE MINISTER OF PETROLEUM CHEMICALS AND FERTILIZERS (SHRI H N BAHUGUNA) (a) Tenders were invited by FCI for the Ammonia Plant of Trombay V. The offer made by Snam Progetti was not the lowest amongst the tenders received. However, the contract was awarded to Snamprogetti on the basis of negotiations. Snamprogetti agreed to match their price with the lowest quotation and also offered to export Indian equipment and services worth \$10 million and for this purpose to receive payment in rupees equivalent to \$10 million. In the case of the Urea Plant tenders were not invited and the contract was awarded to Snamprogetti through negotiation. In this case also, Snamprogetti agreed to an export obligation of \$6 million.

(b) and (c) In an action plan drawn up for the implementation of Trombay V project in July, 1975, FCI had recommended the invitation of bids for the selection of the engineering contractors or the Ammonia and Urea plants. The action plan was considered in an inter-Ministerial meeting and it was decided that bids should be invited for awarding the contracts for both the plants. FCI accordingly invited bids for the award of the Ammonia plant contract. Snamprogetti who was